



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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July 31, 2009

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279

Press Release: 2009-2010/182

Certificate of Registration of Kampilya Investments Private Limited - Cancelled

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

The Reserve Bank of India has on July 1, 2009 cancelled the certificate of registration granted to Kampilya Investments Private Limited, having its registered office at No.4, King Street, Richmond Town, Bangalore-560025 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad Manager